

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CA/657/2020
NAME OF THE PETITIONER : Aspire Edu Ventures India Pvt Ltd
NAME OF THE RESPONDENT(S) : Smart Training Resources India Pvt Ltd
UNDER SECTION : Sec 59 of CA, 2013

ORDER

Ld. Counsel Ms. Anita Thomas for the Petitioner. Ld. Counsel Mr.Mohammed for the Respondent.

In this case the Counsel for the Respondent sought to bring in certain new documents and the same has been objected to by the Counsel for the Petitioner as the pleadings are complete in this case, no new documents will be allowed at this later stage. Therefore the additional documents are not taken on record.

Further there are no settlement in the matter and therefore the case has to be adjudicated on merits.

List the matter on **10.07.2024** for **final hearing through physical hearing at the request of the parties.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk